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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 68/560/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Jabalpur Bench CP No. 8/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017**

Name of the Company: Mukund Das Maheshwari  
V/s.  
ROC, Gwalior

Section of the Companies Act: Section 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kunal & Vaishnav	Advocate	Shareholder (Ajesh Maheshwari)	Kunal
2.				

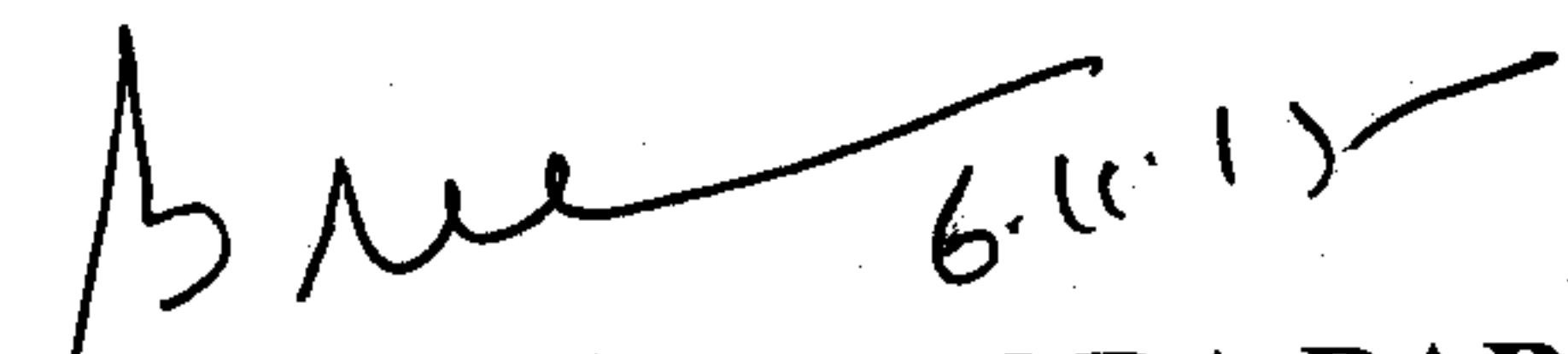
**ORDER**

None present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Shareholder. None present for ROC.

Letter received from petitioner for adjournment.

At request of learned Counsel for Respondent(Shareholder).

List the matter on 11.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 06th day of November, 2017.